

PROCEEDINGS OF THE HIGH COURT FOR THE STATE OF TELANGANA

SUB: NATIONAL JUDICIAL ACADEMY, BHOPAL – Nomination of two Additional District Judges to participate in the Academic Programme No.P-1246 on the subject of **“Workshop on Criminal Trials in Serious Offences”** scheduled to be held on 03.04.2021 to 04.04.2021 by virtual mode through video conference – Relief Arrangements – **ORDERS – ISSUED.**

- READ:**
1. Letter No.NJA/Dir/Ac.Prg./2020-21/2412, dated 16.10.2020 from the Hon’ble Director, National Judicial Academy, Bhopal.
 2. Letter No.NJA/Dir/Ac.Prg./2020-21/2412, dated 20.11.2020 from the Director, National Judicial Academy, Bhopal, dated 20.11.2020.
 3. High Court’s letter ROC.No.779/SO/2020, dated 18.03.2021.

ORDER ROC.No.1099/2021-B.SPL., DATED: 22.03.2021

The High Court is pleased to pass the following Orders:

The officers mentioned in column no.2 who are nominated to participate in the Academic Programme No.P-1246 on the subject of **“Workshop on Criminal Trials in Serious Offences”** scheduled to be held on 03.04.2021 to 04.04.2021 shall attend the program on those two days by virtual mode through video conference and the officers mentioned in column No.3 against their names are placed as in-charge during the absence of those officers.

SL. NO.	NAME OF THE NOMINATED OFFICER WITH DESIGNATION	OFFICERS PLACED AS IN-CHARGE IN THE ABSENCE OF OFFICER NOMINATED FOR ACADEMIC PROGRAMME.
(1)	(2)	(3)
1.	SRI P. CHANDRA SEKHARA PRASAD , Special Sessions Judge For Trial Of Cases Relating To Atrocities Against Women –Cum-VIII Additional District Judge, Khammama.	Judge, Family Court-cum-VI Additional District and Sessions Judge, Khammam, Khammam district
2.	SRI K. PRABHAKARA RAO , Special Judge for trial of Cases under SCs & Sts (POA) Act-cum-VII Additional District and Sessions Judge, Warangal.	Judge, Family Court-cum-III Additional District and Sessions Judge, Warnagal, Warangal district

NOTE: The Proceedings is placed in the High Court’s Web Site <http://tshc.gov.in>.


**REGISTRAR GENERAL
FAC REGISTRAR (VIGILANCE)**

To:

1. The officers Concerned.
2. The In-charge Officers.
3. The Registrar (Administration), National Judicial Academy, Bhopal, Madhya Pradesh State.
4. The Director, Telangana State Judicial Academy, Secunderabad.
5. The Principal District Judge, Khammam, Khammam district.

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6. The Principal District Judge, Warangal, Warangal district.
7. The Special Sessions Judge For Trial Of Cases Relating To Atrocities Against Women -Cum- VIII Additional District Judge, Khammam District
8. The Special Judge for trial of Cases under SCs & Sts (POA) Act-cum-VII Additional District and Sessions Judge, Warangal
9. The Judge, Family Court-cum-VI Additional District and Sessions Judge, Khammam, Khammam district
10. The Judge, Family Court-cum-III Additional District and Sessions Judge, Warangal, Warangal district
11. The District Treasury Officer, Khammam, Khammam district.
12. The District Treasury Officer, Warangal, Warangal district.

13. **THE SECTION OFFICERS :**

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|----------------------------|---------------------|---------------------|
| a) Special Officer Section | b) Vigilance Cell | c) E-Section |
| d) Work Review Cell | e) O.P.Cell | f) B-Section |
| g) Accounts Section | h) Computer Section | i) D-Budget Section |
| j) Enquiry Cell. | | |

High Court for the State of Telangana.

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